

(b) if so, the total number of such units and the number of those units in which production is going on at present; and

(c) the details of units in which production has stopped and the Ministries to which these units are attached?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) to (c) There are 34 operating Central Public Sector Enterprises (CPSEs) under the administrative jurisdiction of Department of Heavy Industry (DHI). In addition there are following three CPSEs under DHI where there is no production, namely:

- (i) Nagaland Pulp & Paper Company Ltd. (NPPC) (ii) Bharat Ophthalmic Glass Ltd. (BOGL) (iii) National Instruments Ltd. (NIL)

Further following 11 CPSEs under DHI have been already closed:

- (i) Bharat Process & Mechanical Engineers Ltd. (BPMEL)
- (ii) Weighbird India Ltd. (WIL)
- (iii) Bharat Brakes & Valves Ltd. (BBVL)
- (iv) RBLLtd. (RBL)
- (v) Tannery & Footwear Corporation Ltd. (TAFCO)
- (vi) Cycle Corporation of India Ltd. (CCIL)
- (vii) National Bicycle Corporation of India Ltd. (NBCIL)
- (viii) Mining and Allied Machinery Corporation Ltd. (MAMC)
- (ix) Bharat Industrial Development Corporation Ltd. (BLC)
- (x) National Industrial Development Corporation Ltd. (NIDC)
- (xi) Rehabilitation Industries Corporation Ltd. (RIC)

**Reforms package for FDI flow in retail and insurance sector**

\*24. SHRIMATI SHOBHANA BHARTIA: Will the Minister of FINANCE be pleased to state:

(a) whether Government after completing two years in office has decided to have a fresh package of reforms which on implementation could see

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greater FDI flow in retail and insurance sector as well as reduce share holding of Government in Nationalize banks;

(b) if so, whether all these proposals have been considered; and

(c) the details of the same and by when, it is likely to be implemented?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) Review of the Foreign Direct Investment (FDI) in India is undertaken on an ongoing basis with the object to allow FDI flow increasingly under the automatic route. A comprehensive review of the FDI Policy was undertaken recently with a view to consolidate the liberalization already effected and further rationalize the FDI policy governing various activities. As a result of this review, FDI has been allowed upto 51% within 'Single Brand' product retailing, which requires prior Government approval. Specific guidelines have been issued for governing FDI for 'Single Brand' product retailing.

In the insurance sector, FDI has been allowed upto 26% in Indian Insurance Companies.

In Nationalized banks, the holding of Government cannot be less than 51 % of the paid up capital. Government equity in Nationalized Banks has been diluted through public issues when the Banks concerned have found it necessary to raise additional capital. Out of the 19 Nationalized Banks, 15 have already accessed capital market. It has been a continuous effort of the Government to create a conducive environment for the nationalized banks to raise the additional funds from the capital market for meeting their requirements under Basel-II norms and to respond effectively to emerging competition.

#### **Regional air services of alliance air**

\*25. SHRIMATI SYEDAANWARA TAIMUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that shortage of pilots has hit North Eastern Region air operations and the Alliance Air is looking for foreign pilots to operate the regional air services;

(b) whether the Alliance Air is being funded by the North East Council (NEC) to operate the regional air services; and

(c) if so, the details thereof?